

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2634
ANSWERED ON:12.03.2010
MONETARY COMPENSATION TO ACID VICTIMS
Shantha J.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): whether the Government has finalised the ``Prevention of Offences (by Acid) Act, 2008`` regarding acid attacks on women and girls as proposed by the National Commission for Women;
- (b): if so, the details thereof;
- (c): whether the Government has proposed to provide financial assistance to the acid attacks victims; and
- (d): if so, the number of victims to whom financial assistance has been provided by the Government including victims of SC/ST/OBC/Minority Communities during each of the last three years, State-wise, including Andhra Pradesh?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.